

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 52 OF 2016

Dated: 10th July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

EID Parry (India) Ltd.

... Appellant(s)

Vs.

Hubli Electricity Supply Co. Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. C.K. Rai
Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Ms. Ragima R. for R-1

ORDER

In the light of earlier order dated 27.03.2018, list the matter for hearing on **03.08.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Bn/pr

(Justice N.K. Patil)
Judicial Member